upto 50 bedded integrated AYUSH hospitals has been approved at Bhopal, Indore, Narsinghpur, Chitrakoot and Mandaleshwar respectively. Ministry of AYUSH also supported for upgradation of 32 AYUSH hospitals, 140 AYUSH dispensaries and 9 AYUSH Educational Institutions in the State of Madhya Pradesh under NAM.

(b) National Institutes has been established in different AYUSH systems which provide facilities for quality treatment along with teaching and research. The details of institutes which provide treatment facilities under different domains of AYUSH in the country are given in Statement.

Statement

Details of National Institutes which provide treatment facilities under different domains of AYUSH in the country

Sl. No. Name of Institutes

- 1. National Institute of Ayurveda (NIA), Jaipur, Rajasthan
- 2. All India Institute of Ayurveda (AHA), New Delhi
- 3. North Eastern Institute of Ayurveda and Homoeopathy (NEIAH), Shillong, Meghalaya
- 4. Institute of Post Graduate Teaching and Research in Ayurveda (IPGT & RA), Jamnagar, Gujarat
- 5. National Institute of Homoeopathy (NIH), Kolkata, West Bengal
- 6. National Institute of Unani Medicine (NIUM), Bangalore, Karnataka
- 7. National Institute of Siddha (NIS), Chennai, Tamil Nadu
- 8. National Institute of Naturopathy (NIN), Pune, Maharashtra

Integration of Indian system of medical treatment with Western medicinal system

966. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) whether there still remains skepticism with regard to reliability on Indian medicinal system despite herculean efforts made by Government in recent years;

- (b) if so, the steps which are underway to develop faith in Indian medicinal system among the people by way of production and marketing of clinically tested Ayurvedic, Unani, Siddha and Homoeopathy medicines; and
- (c) whether Government has any plan to go in for integration of Indian medicinal system with Western medicinal system besides diagnostic tests on the basis of condition of the patients as has been tried in China and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) to (c) In order to develop and propagate Ayurvedic, Unani, Siddha and Homoeopathy medicines the Government has taken following steps:—

- Independent Ministry of AYUSH has been set up.
- Centrally Sponsored Scheme of Quality Control of ASU&H drugs have been implemented under National AYUSH Mission for giving grants in aid to Strengthen of State Drug Testing Laboratories, ASU&H Pharmacies Strengthening of state enforcement mechanism etc.

Under this scheme so fare 27 drug testing laboratories 46 ASU&H pharmacies and 30 State enforcement mechanisms in the States have been supported financially.

- Quality Testing techniques and equipments used for the Analysis of Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) drugs are the same as applicable in modern system of medicine.
- Manufacturing of licensed ASU&H drugs is done in accordance with the Good manufacturing Practices (GMP) as prescribed under Drugs & Cosmetics Rules.
- WHO-GMP and Certificate of Pharmaceutical Product (CoPP) guidelines have been made applicable to ASU herbal drugs for Quality Certification and facilitating Export of these drugs.
- Good Clinical Practices (GCP) for conduct of clinical trials in AYUSH have been published which are based on GCP guidelines for conventional drugs.
- Registration of Research trials for ASU&H drugs are done under Clinical Trials Registry -India (CTRI) maintained by Indian Council for Medical Research (ICMR).

Written Answers to

- Research and Development (R&D) interventions in AYUSH are by and large done on the basis of integrated protocols and methodologies involving both AYUSH and modern scientific parameters.
- Collaborative Research involving modern and scientific institutions is also being promoted.
- Shelf-life or date of expiry of ASU drugs has been notified.
- Central Government has notified insertion of Rule 170 in the Drugs and Cosmetics Rules, 1945 on 24th December, 2018 specifically for controlling inappropriate advertisements of Ayurvedic, Siddha and Unani medicines.
- Central Sector Scheme of Pharmacovigilance of ASU&H Drugs has been implemented since December 2017 for inculcating the culture of ADE reporting, documentation and analysis for further regulatory action. Under this Scheme a three tier network has been established consisting of All India Institute of Ayurveda (AILA), New Delhi as the National Pharmacovigilance Coordination Centre (NPvCC), 5 Intermediary Pharmacovigilance Centres (IPvC's) and 63 Peripheral Pharmacovigilance Centres (PPvC's) all over India.

Including yoga in school and college curricula

†967. SHRI REWATI RAMAN SINGH: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

- (a) whether it is a fact that the Ministry has sent a proposal to Ministry of Human Resource Development regarding inclusion of Yoga in the syllabus for the academic year 2020-21;
- (b) whether it is also a fact that Physical Education (PE) subject would be included in the syllabus as compulsory subject for school and college students under this proposal; and
 - (c) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) There is no such proposal sent by the Ministry of AYUSH to Ministry of Human Resource Development regarding inclusion of Yoga in the syllabus for the academic year 2020-21.

[†]Original notice of the question was received in Hindi.